

## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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RBI 2012-13/533 UBD CO BPD (PCB) Cir. No. 56 /12.05.001/2012-13

June 13, 2013

Chief Executive Officer
All Primary (Urban) Co-operative Banks

Madam / Dear Sir,

## Frauds- Classification and Reporting System

Please refer to our <u>Master Circular UBD.CO.BPD. (PCB) MC No. 17/12.05.001/2012-13 dated</u> <u>July 02, 2012</u> on the captioned subject.

- 2. As per para 3.3.1 of the above Master Circular, the cases of individual frauds involving amounts of Rs.25.00 lakh and above should be reported to Frauds Monitoring Cell, Department of Banking Supervision, Reserve Bank of India, Central Office, Mumbai 400005 in the format given in FMR1 within three weeks from the date of detection. A copy of FMR1 should also be submitted to the Regional Offices of Urban Banks Department of Reserve Bank of India under whose jurisdiction the Head Office of the bank falls.
- 3. It is observed that some UCBs were consolidating such cases of frauds in single form (FMR1) while submitting the required information to Reserve Bank of India. UCBs are advised to furnish separate FMR1 in respect of each case (without clubbing), where the amount involved in individual case is Rs.25.00 lakh and more.
- 4. Please acknowledge receipt of this circular to the Regional Office concerned.

Yours faithfully,

(A. K. Bera) Principal Chief General Manager

Urban Banks Department, Central Office, Garment House, 1 Floor, Dr.A.B.Road, Worli, Mumbai - 400018, India Phone: 022 - 2493 9930 - 49; Fax: 022 - 2497 4030 / 2492 0231; Email: cgmincubd@rbi.org.in

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